

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-99 OF 2020
IN****WRIT PETITION NO. 1076 OF 2016**

Goa Mining Association & anr. Applicants

V e r s u s

Union of India & Ors. Respondents

Mr A. Gosavi, Advocate for the Applicants.

Ms Asha Desai, Senior Standing Counsel for the Respondents.

Coram:- DAMA SESHADRI NAIDU &

SMT. M. S. JAWALKAR, JJ.

Date:- 8th October, 2020

P.C.:

The learned Counsel for the applicant seeks time.

2. Post the matter on 15/10/2020.

SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.

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